of Environment, Forest and Climate Change Notification No. S.O. 5946 (E), dated the 20th December, 2022, constituting the Gujarat Coastal Zone Management Authority for a period of three years.

[Placed in Library. See No. L.T. 8580/17/23]

Report and Accounts (2020-21) of the National Judicial Academy, Bhopal and related papers

विधि और न्याय मंत्रालय में राज्य मंत्री (प्रो. एस.पी. सिंह बघेल): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूं:-

- (a) Annual Report and Accounts of the National Judicial Academy, Bhopal, for the year 2020-21, together with the Auditor's Report on the Accounts.
- (b) Performance Report of the above Academy, for the year 2020-21.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 8540/17/23]

Reports and Accounts of NERAMAC, Guwahati for various years and related papers

उत्तर पूर्वी क्षेत्र विकास मंत्रालय में राज्य मंत्री (श्री बी.एल वर्मा) :महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-

- (1) A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:—
 - (i) (a) Thirty-third Annual Report and Accounts of the North Eastern Regional Agricultural Marketing Corporation Limited (NERAMAC), Guwahati, for the year 2014-15, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
 - (ii) (a) Thirty-fourth Annual Report and Accounts of the North Eastern Regional Agricultural Marketing Corporation Limited (NERAMAC), Guwahati, for the year 2015-16, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.
- (iii) (a) Annual Report and Accounts of the North Eastern Regional Agricultural Marketing Corporation Limited (NERAMAC), Guwahati, for the year 2016-17, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
- (iv) (a) Thirty-sixth Annual Report and Accounts of the North Eastern Regional Agricultural Marketing Corporation Limited (NERAMAC), Guwahati, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
- (v) (a) Thirty-seventh Annual Report and Accounts of the North Eastern Regional Agricultural Marketing Corporation Limited (NERAMAC), Guwahati, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i)(a) to (v)(a) above.

[Placed in Library. For(i) to (v) See No. L.T. 8692/17/23]

REGARDING NOTICES RECEIVED UNDER RULE 267

MR. CHAIRMAN: Hon. Members, notices under Rule 267 seeking suspension of the rules have been received from nine hon. Members. These are in order of receipt of time from Shrimati Priyanka Chaturvedi, Shri Binoy Viswam, Shri Elamaram Kareem, Shri Sanjay Singh, Dr. K. Keshava Rao, Shri A.A. Rahim, Shri Mallikarjun Kharge, Shri Sandosh Kumar P. and Shri Tiruchi Siva. Hon. Members will recall that on December 8, 2022, and on occasions thereafter, I had firmly indicated the fulfilments of the requirements for invoking Rule 267. This Rule, hon. Members, is invokable by indicating any Rule, sought to be suspended, applicable to the Motion related to the Business before the Council of that day; and, further asserting that this Rule shall not